

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

**Petition No.: 323/TT/2023**

Date: 7.11.2023

To

Shri B.B. Rath  
Chief General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:- Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations' 2019 for Truing up of Transmission tariff for 2014-19 tariff period and Determination of Transmission tariff for 2019-24 tariff period for Asset 1: OPGW link for Betul-Khandwa under Central Sector, Asset 2: OPGW link (125 km) for Mauda-Wardha under Central Sector, Asset 3: 6 no. OPGW link (92.66 km) under State Sector, Asset 4A: 3 no. OPGW link (656.926 km) under Central Sector, Asset 4B: OPGW link for Korba-Birsinghpur under Central Sector, Asset 5A: OPGW link (15.462 km) for 400kV Xeldom-Madgaon under State sector , Asset 5B: OPGW link for 400kV Vapi-Magarwada under Central Sector and Asset 6: 9 no. of OPGW link under State Sector- OPGW link (169 km) for) associated "Establishment of Fibre Optic Communication System in Western Region under Master Communication Plan (Additional Requirement)"**

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 28.11.2023:

## **2014-19 period**

- a) Submit legible IDC Statements for all transmission assets.
- b) Soft copy of IDC statements and tariff forms (in .xlsx format) for all transmission assets.

- c) Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2014-19 period for the instant assets.
- d) Applicable rate of interest used for IDC calculation of loans with floating rate for all transmission assets.
- e) Provide Initial Spares discharge statement for the transmission assets.
- f) Submit the reasons for cost variation in case of Asset-2.

**2019-24 period**

- a) Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2019-24 period for the transmission assets.
- b) Provide the reasons for not combining all transmission assets in 2019-24 tariff period.
- c) Submit detailed justification for ACE beyond the cut-off date for Combined Asset, Asset-3 and Asset-5A.

**Forms**

- a) Submit the reasons for commissioning of the assets before SCOD
  - b) Provide Liability flow statement to be submitted per the format provided in Annexure-I.
  - c) Form-2 (Details of O&M expenses) for 2014-19 and 2019-24 tariff period
  - d) Form-12 (Details of time overrun)
  - e) Details of the number of time over-run days which occurred due to different reasons mentioned in the petition and correspondence exchanged, if any, chronology of the time over-run along with documents (Annexure-II)
  - f) Form-13 (Initial Spares)
  - g) Provide the Auditor Certificates with the element-wise breakup for all transmission assets.
  - h) Provide the actual O&M Expense Break-up for all transmission assets.
2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
  3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.

4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-  
(Kamal Kishor)  
Assistant Chief (Legal)

## Annexure-I

Asset No.	Party	Particulars#	Year of Actual Capitalisation	Outstanding Liability as on 1.4.2019	Discharge						Outstanding Liability as on 31.3.2024
					2019-20	2020-21	2021-22	2022-23	2023-24	Total (2019-24)	
Asset-I	Party - A										
Asset-I	Party - B										
...	...										

# TL/SS/Communication Systems etc.

## Annexure-II

Asset (Asset- wise)	Activity	Period of activity				Time over-run (in month (s) or day(s))	Reason (s) for Time over-run
		Planned		Achieved			
		From	To	From	To		
	Land Acquisition						
	LOA						
	Supplies (Structures, equipment's, etc.)						
	Foundation						
	Tower erection						
	Stringing						
	ROW issues						
	Testing & commissioning						
	Any other Activities for time over-run , if any						